

**Title:** Need to provide adequate funds to State Government of Andhra Pradesh to assist the people affected by recent cyclone.

DR. S. VENUGOPALACHARY (ADILABAD): Sir, the Andhra Pradesh faced another cyclonic storm on 15.11.1998 causing heavy loss to crops, besides loss of human lives and property. The State was expecting to reap a bumper harvest but the havoc wrought by floods and cyclones made the farmers and weavers of the area suffer miserably. Although timely measures taken by the district authorities have minimised the damage, yet extensive repair of roads, electrical installations and minor irrigation sources need assistance from the Centre. The State government has already paid ex-gratia amounts as per norms to the next of kin of those killed in the nature's fury and to the paddy farmers and cane growers as well as to the weavers who suffered damage to cotton yarn and looms, and also to those whose houses were damaged in the cyclone storms. I, therefore, urge the Union Government to assist to the maximum extent to tide over the heavy losses on account of the recent cyclone in Andhra Pradesh.